

(b)

<i>Sl. No.</i>	<i>Year</i>	<i>No. of telephone connections provided</i>
1	2	3
1.	1987-88	3456
2.	1988-89	7014
3.	1989-90	8454
		18924

Telephone Connections in Andaman and Nicobar Islands

7355. SHRI MANORANJAN BHAKTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants waiting for telephone connections at Andaman and Nicobar Islands as on 28 February, 1990; and

(b) the action proposed by Government to provide the telephone connections to all the applicants?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) 664.

(b) It has been planned to wipe out the existing waiting list during initial years of the 8th Plan and to make telephone connections available practically on demand for the Islands of Andaman & Nicobar by the end of 8th plan.

Appointment of Directors in C-DOT

7356. SHRIJANARDHANAPOOJARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have appointed two new directors in C-DOT in place of the two who were removed in March, 1990; and

(b) if so, the details of the bye laws, rules and regulations of C-DOT under which they have been appointed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir, temporary.

(b) Rule 14 of C-DOT Rules and regulations regarding appointment of Executive Director and Director is reproduced below:

Rule 14 — Appointment of Executive Director, Directors:

"The appointment of Executive Director and Directors shall be made by invitation by the Committee with the approval of the Chairman of the Council. Subject to the provisions of Rule 17, the Executive Director and Directors shall normally hold office for a period not exceeding five years at a time. Their emoluments, allowances and other conditions of service shall be fixed by the Council."

Copy of Memorandum of Association, Rules and Regulations and Bye-Laws of C-DOT will be kept in the Parliament Library.

Construction of a Coal Berth at Paradip Port

7357. SHRID. AMAT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Paradip Port may lose substantial business if a separate coal berth is not constructed there;

(b) if so, whether there is any proposal for construction of such berth;

(c) if not, the reasons therefor; and

(d) the total quantity of coal imported and exported through Paradip Port per annum?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). A study for setting up mechanised coal handling facilities for coastal movement of thermal coal from Paradip has been made. This includes construction of berths also.

(c) Does not arise.

(d) The provisional figures of total quantity of coal handled during 1989-90 are as under:—

(in lakh metric tonne)

(i)	Import (Un loaded)	14.00
(ii)	Export (loaded) (Coastal movement)	12.91

Leaf-Rot Disease Affecting Coconut Production in Kerala

7358. PROF. P.J. KURIEN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the production of Coconut in Kerala has suffered on account of the leaf-rot disease;

(b) if so, the annual loss occurring due to this disease;

(c) whether any effective remedy has been found for this disease; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) Annual loss due to leaf-rot disease has not been estimated separately. However, this disease is invariably found to be associated with the root-wilt disease prevalent in Kerala for which the annual loss estimated is 968 million nuts.

(c) Yes, Sir.

(d) Sequential spraying with Bordeaux mixture (1%), Dithane M-45 (0.3%), and Fytolan (0.3%) ensures effective control of the leaf-rot disease.

Proposals for Declaration of National Highways

7359. PROF. P.J. KURIEN:

SHRI H.C. SRIKANTIAH:

SHRI THAN SINGH JATAV:

Will the Minister of SURFACE TRANSPORT be pleased to state: